

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01330/2018

DATED THIS THE 12TH DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Sri Muralidhar D. Kadam
S/o Sri Dhanpal Kadam,
Age: 60 years,
Previously working as Driver (Grade-III),
Divisional Cash and Pay Department,
South Western Railway,
Station Road, Hubli 580 020
District Dharwad
Resident of No. 42, Heggeri
3rd Cross, Indi Pump
Old Hubli, Hubli 580 024
District Dharwad Applicant
(By Advocate Shri C.R. Goulay)

Vs.

1. Financial Advisor &
Chief Accounts Officer,

South Western Railways
General Manager's Office Campus,
Club Road, Keshwapur,
Hubli 580 023

2. Chief Personnel Officer,
South Western Railway,
Laxmi Balkrishna Square,
3rd Floor, Station Road, Hubli 580 020

3. Sr. Divisional Financial Manager,
South Western Railway,
DRM's Office Campus,
Hubli 580 020

4. The Divisional Personal Officer
South Western Railway,
Office of Divisional Office,
Hubballi 580 020

....Respondents

(By Shri N. Amaresh, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Notice was ordered on 13.08.2018 by dasti. Apparently the learned counsel for the respondents now says that there may be a miscommunication between the applicant and his counsel and notice was not served on the respondents. On being informed by the applicant about the issue, Shri N. Amaresh, Senior Panel Counsel, had appeared and filed a memo, but then, without a copy of the OA being served on him, he was unable to file a reply. We have taken up the matter repeatedly on 25.09.2018, 27.11.2018, 30.01.2019 and 10.04.2019 and then to today. Apparently till now the respondents have not yet received notice. Learned counsel Shri Ranganatha Jois submits that he will inform Shri C.R. Goulay,

learned counsel for the applicant. He may inform Shri Goulay or not but then the OA is dismissed for non-prosecution. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01330/2018

Annexure-A1: Copy of the order passed in OA No. 400/2013 dated 30.07.2015

Annexure-A2: Copy of the order passed in CP No. 36/2017 dated 25.10.2017

Annexure-A3: Copy of the provisional seniority list dated 13/14.06.2016

Annexure-A4: Copy of the statement of seniority list of MCM, Technician Grade I, II and III of General Admn Department of Hubli Division

Annexure-A5: Copy of the office order No. 26 dated 16.12.2016

Annexure-A6: Copy of the memorandum dated 03.03.2017

Annexure-A7: Copy of the order passed for disbursement of pension dated 30.03.2017

Annexure-A8: Copy of the Office Order No. 10 dated 30.06.2017

Annexure-A9: Copy of the memorandum dated 30.06.2017

Annexure-A10: Copy of the detailed representation dated 05.02.2018

Annexure-A11: Copy of the communication dated 06.03.2018

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